

ITEM NO.44

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Civil Appeal

No(s). 4788-4790/2012

SANJAY SHARMA & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.
(with interim relief and office report)

Respondent(s)

Date : 23/09/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan,Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.
Mr. Abhishek Atrey,Adv.
Mr. Aishwarya Pathak, Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. R. C. Kohli,Adv.
Ms. Anuradha Mutatkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service is awaited since January, 2013.

Let fresh notice be issued to respondent Nos.3, 4, 7 and 15 in

C.A.No.4788/2012, respondent Nos.3 to 5 and 8 in

C.A.No.4789/2012 and respondent No.3 in CA No.4790/2012.

List again on 5.12.2014.

Signature Not Verified

(PANKAJ BHANDARI)

Digitally signed by
Rupam Dhamija
Date: 2014.09.26

Registrar

11:46:50 IST
Reason: